83

have been released by the police on court's bail. No break in service has been imposed. There were 196 employees who were initially removed o,r dismissed from service for the charges of violence, assault, intimidation and causing damage to property and locomotives etc. All these cases have been reviewed by a Committee of officers a_s a result of which all have been taken back to duty except 56 employees who were held guilty of acid throwing, assault, intimidation, causing wilful damage to public property etc. Even in these cases, employees have a right to appeal further under the Discipline and Appeal Rules

(c) and (d) Territorial Army Units are embodied and deployed in aid of Civil power, wherever considered necessary, to maintain the line of communication. Deployment of the embodied Units and their disembodiment are decided depending upon the exigencies.

Reservation for admission in medical/technological colleges

1029. SHRI G. R. MHAISEKAR: Will the Minister of HEALTH be pleased to state:

- (a) whether there is any quota fixed 'for admissions to the medical colleges for the children of employees of the nationalized banks, railways, public undertakings and such other bodies; and
- (b) if not, whether Government propose to formulate such a proposal in view of the mobility of these employees?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b) In so far as the seats allocated to the State and Union Territories from the Central Pool are concerned, the children of the Central Government employees which includes the employees of the Railways who are posted in the allottee States jU.Ts. or have headquarters thertin are eligible for

consideration. The children of the employees of nationalized banks, public undertakings and other suc'h bodies are not eligible for consideration against these s^{ea}ts.

As 103 of the 106 medical college in India are under administrative control StatesjUniversitiesjCorpora-tions[Private Bodies, We had taken up the question of admission of the children of the Central Government employees with the State Governments. The majority of the States and Union Territories with medical colleges the children of the Central Government employees posted within their territorial jurisdiction to be considered for admission to their medical colleges, alongwith their own residents, subject to varying qualifications differing from State to State-with regard to the passing of the eligible examination from educational institution located in the State|U.T. and|or with a further stipulation of duration of stay domicile in the StatelUnion Territory varying from zero to five years. Some of the States allow similar consideration to t'he children of the employees of the corporate sector also.

Double decker trains

1030. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS he pleased to state:

- (a) whether there is any proposal under Government's consideration to run double decker trains in the country;
- (b) whether it is also a fact that there is actually no fabrication of double decker bogies taking place at present; and
 - (c) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN); (a) Double decker coaches are already running on Bom-bay-Pune, Bombay-Surat and Madras-Bangalore sections. Also, intro-

85

duction of double decker coaches on Bombay-Manmad route is under consideration and action as found feasible will be taken.

(b) and (c) 24 double decker coaches were on order and these have since been manufactured. The feasibility of improving double decker coaches with a view to eleminating minimising inadequacies!defects pointed out by passengers is under examination on completion of which further manufacture of double decker coaches will be duly considered.

Closure of book stall at Puma Junction

- 1031. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the book stall at Puma Junction on the Kachiguda-Manmad line has been closed down;
 - (b) if so, what are the reasons therefor; and
- (c) whether Government propose to reopen the stall?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The book stall at Purna Junction station was closed on 3rd January, 1980. Purna Junction is one of the 25 stations where M/s. A. H. Wheeler & Co. had surrendered their contracts for allotment to unemployed graduates, their partnerships, cooperative societies, etc. This contract has since been allotted t₀ an unemployed graduate as per extent rules and the bookstall will be opened shortly.

Late running of trains on the Kachig^ida-Manmad line

- 1032. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS be pleased to state:
- (a) what are the reasons of the late running of trains on the Kachiguda-Manmad line particularly ex.

Kachiguda to Manmad for the last ten years;

to Questions

- (b) what steps the railways rities have taken; and
- (c) what steps Government pro pose to take to improve the punc tuality of the trains which running two to thiee hours late on that line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) t_a (c) The main reuson_s for late running of trains on the Kachiguda-Manmad section are Alarm Chain pulling, Loco failures losses due to bad coal, acute water scarcity, thefts of communication wires and transformers causing interruption etc. The punctuality performance of the trains running Kachiguda-Manmad section during the month of January to June 1980 range to 95.8 per 78.3 per cent between cent for Mail|Express trains and 79.9 per cent to 98.4 per cent for Passenger trains as against 58.3 per cent to 81.2 per cent and per cent to 78 per cent respectively during the corresponding period of last year. All efforts are being made to improve the punctuality performance further and all avoidable detentions are being taken up.

Proposal from Maharashtra Government for declaring- Aurangabad-Ja'na. Parbhani-Nanded-Hyderabad route **National Highway**

- 1033. SHRI G. R. MHAISEKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether Government have received any proposal 'from the Maharashtra Government to declare the Aurangabad-Jalna.Paibhani Nanded-Hyderabad route as a national highway; and
- (b) if so, since how long the proposal has been pending with the Central Government and what is the Jresent position of the proposal?